

(SHRI M. ARUNACHALAM): (a) and (b). The World Bank is providing assistance for the Hyderabad Water Supply and Sewerage Project being implemented by the Hyderabad Metro Water Supply and Sewerage Board. The total quantum of Assistance is Us \$ 89.9 million out of a total project cost of Us \$ 140.06 million (Rs. 257.06 crores). The assistance is being made available to the Government of Andhra Pradesh in accordance with the Government of India's standard arrangements for developmental assistance. The project components include additional water supply of 300 MLD to the twin cities of Hyderabad and Secunderbad, strengthening of the existing water supply and sewerage distribution system, low cost sanitation, re-settlement rehabilitation Programme and institutional strengthening.

Rehabilitation of Jhuggi Dwellers of Govindpuri

4298. SHRI SANAT KUMAR MANDAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been invited to the news item 'Sharks move in' appearing in the Sunday Observer, New Delhi dated November 17-23, 1991 regarding rehabilitation of jhuggi dwellers of Govindpuri, New Delhi;

(b) whether the local real Estate Agents have seized this opportunity to buy the land of the jhuggi dwellers in the wake of the fire which razed hundreds of hutments to ground in Govindpuri; and

(c) if so, the action the Government have taken or propose to take to prevent such Estate Agents to mint money by selling off the land at exorbitant prices and to rehabilitate these jhuggi dwellers?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). The title of the land vests with Delhi Development Authority. It has reported that the land shall be resumed after resettlement of eligible jhuggi dwellers. The question any land transaction does not arise as the jhuggi dwellers possess no title or right over this land. The jhuggi dwellers are resettled as per the request received from the land owning agencies for clearance of the encroachment so that the resultant land could be utilised for provision of project as per master Plan.

Per Capita Plan Investment in North Eastern States

4299. DR. JAYANTA RONGPI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the per capita plan investment during the current financial year in Sikkim, Meghalaya, Nagaland, Arunachal Pradesh and the Autonomous Hill Districts of Assam?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): A Statement is attached.

STATEMENT

Annual Plan - 1991-92 Per Capita State Plan Outlay North-Eastern States

<i>Name of the States</i>	<i>Per Capita outlay (IN Rs.)</i>
1. Sikkim	3038
2. Meghalaya	1572